## GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:1010 ANSWERED ON:30.07.2010 CODE OF CONDUCT FOR SAFE TOURISM Botcha Lakshmi Smt. Jhansi;Hegde Shri Anant Kumar;Rama Devi Smt.

## Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government has finalised a code of conduct for `safe and honourable tourism`;

(b) if so, the details thereof;

(c) whether the Union Government has prepared any action plan to put the code in place;

(d) if so, the time by which the code is likely to be unveiled; and

(e) the steps taken/being taken by the Government to ensure safety arrangements at the major tourism destinations keeping in view the forthcoming Commonwealth Games?

## Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (d): The Union Ministry of Tourism along with stakeholders has adopted the Code of Conduct for "Safe & Honourable Tourism" which is a set of guidelines to be voluntarily adopted by the stakeholders primarily to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents.

In view of the Commonwealth Games 2010, a workshop was organized on 23.07.2010 with all the stakeholders to sensitize them about the code.

(e): 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution of India. As such, the prevention of crime, including crimes against tourists is primarily the responsibility of State Governments/Union Territory Administrations.